

Joint Secretary-cum-Additional Secretary should be 5 years, but the tenure will be so extended so as to give the officer a minimum of 3 years as Additional Secretary. So the tenure will end on the expiry of 5 years as Joint Secretary-cum-Additional Secretary or 3 years as Additional Secretary, whichever is later.

- (c) The officers retiring within a period of 2 years, after completing the prescribed maximum period will not be reverted to their parent cadres.

The tenure of individual officers could, however, be extended/curtailed for administrative considerations and in public interest.

(c) to (e). It is not essential to rotate IAS officers in various Ministries/Departments, in view of the limited period for which they are drawn at the Centre.

Role of Science and Technology in Seventh Plan

2369. SHRI T. BALA GOUD : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to effect some structural changes to link-up Science and Technology for effective implementation of the Seventh Plan;

(b) if so, the details of the proposal; and

(c) whether all State Governments have been asked by the Planning Commission to set up independent departments of Science and Technology ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). As indicated in the Approach to the Seventh Five Year Plan (1985-90), maximum effort would be made to ensure that Science and Technology appear as an essential and integral part of all major socio-economic activities. Towards this end, structural changes will be brought about so that the S&T component gets appropriately reflected in the Plans of all Central Ministries/Departments as also

of the State Governments. Linkages between research in production and service sectors, educational institutions and national laboratories, decision making bodies and users are proposed to be established. Several mechanisms are being evolved in regard to technology forecasting, technology assessment, absorption and adaptation of imported technology and greater utilisation of design engineering and consultancy etcetera.

(c) All the State Governments and UTs have been requested by the Planning Commission to set up Science and Technology Councils/Departments.

Set Back to Tourism Industry

2370. SHRI KAMLA PRASAD SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether tourism industry received a set back in the quantum of business in 1984-85;

(b) if so, the reasons thereof; and

(c) the steps taken to attract more tourists both national and international ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Statistics of foreign tourist arrivals are compiled on Calendar Year basis. There was a marginal decline of about 3.6% in foreign tourist arrivals during 1984, mainly due to internal disturbances in some parts of the country during the latter half of the year, adverse publicity of these events in the foreign media and the instruction issued by a large number of foreign governments to their nationals in November to cancel or postpone visits to India.

(c) The steps being taken by the Government to improve the tourist traffic include vigorous publicity and promotional efforts abroad to counteract the adverse media coverage in the recent past, re-orientation of overseas publicity with emphasis on consumers' advertising, stepping up of public relations with overseas tour operators and travel agents, inviting